

## Name of Corporate Debtor: M/s Bhagwan Motors Private Limited: Liquidation Commencement date: 01.09.2023 List of Creditors as on: 01.12.2023

## List of Operational Creditors (Other than Workment and employees and Government Dues)

S.No.	Name of Creditors	Details of Claims Received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Belmaks Metal (India) Ltd.	30.09.2023	1,777,285.00	1,777,285.00	Goods and	No	NA	No	0.87	0.00	0.00	0.00	0.00	Claim received during Liquidation.
2	Hemraj Devkarandas Metals and Minerals Ltd.	03.10.2023	28,082,162.00	28,082,162.00	Goods and Services	No	NA	No	13.81	0.00	0.00	0.00	0.00	Claim received during Liquidation.
3	Sharma Traders	01.10.2023	62,320.00	62,320.00	Goods and	No	NA	No	0.03	0.00	0.00	0.00	0.00	Claim received during Liquidation.
4	Harshad Vora Proprietor Utkarsh Steel Corp	06.07.2019	9,201,788.00	9,201,788.00	Goods and Services	No	NA	No	4.52	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
5	Vipul K Shah Proprietor Veer Traders	27.07.2019	11,162,862.00	11,162,862.00	Goods and Services	No	NA	No	5.49	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
6	Motherson Industries	23.10.2019	3,145,989.00	3,145,989.00	Goods and Services	No	NA	No	1.55	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."

7	TUV SUD South Asia Pvt Ltd	01.01.2020	35,400.00	35,400.00	Goods and Services	No	NA	No	0.02	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
	<b>Total</b>		<b>53,467,806.00</b>	<b>53,467,806.00</b>					<b>26.29</b>			<b>0.00</b>	<b>0.00</b>	